



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

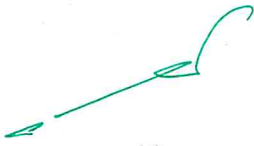
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.11/ BB/ 2017	-	For compromise	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Aparna Kulkarni 9742008101	Respondent	
2.	P. Bharam 9743955100	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent has filed a memo along with documents. We have heard the counsel for the petitioner in part.

For continuation, list it on 27.10.2017. Counsel for respondent is also directed to file all necessary documents in support of her contention.

  
MEMBER (J)

  
MEMBER (T)